(c) The question of expediting the cases before the Magistrate Court does not arise since the Calcutta High Court has quashed the proceedings.

Decision of Karnataka Government to Abolish Teachers' and Graduates' Constituencies

375. SHRI MUKHTIAR SINGH MALIK:

DR. SAROJINI MAHISHI:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether it has come to the notice of Government that Karnataka Government has taken a decision to abolish the teachers' and graduates' constituencies for the Karnataka Legislative Council from 1980;

(b) if so, what are the reasons thereof; and

(c) what is the reaction of the Government of India thereto?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) Yes, Sir.

(b) The Government of Karnataka is of the opinion that there is no need to have separate constituencies for representing special interests like those of teachers and graduates, in the Legislative Council of the State.

(c) The matter is being examined.

गंगटोक, सिक्किम की नागरिक संघर्ष समिति की मांगें

376. **श्री हुकम चन्द कछवाय** : क्या विधि, न्याय और कम्पनी कार्य मंत्री 18 अप्रैल, 1978 के अतारांकित प्रश्न संख्या 7136 के उत्तर के संदर्भ में यह बताने की कृपा करेंगे कि :

(क) क्या गंगटोक (सिक्किम) की नागरिक संघर्ष समिति की मांगों के संबंध में कोई कार्यवाही की गई है ; यदि हां, तो उनके ज्ञापन में सम्मिलित मदों और आरोपों के बारे में भारत सरकार ने क्या कार्यवाही की है ;

(ख) क्या यह सच है कि पिछली सरकार के समय जो बड़े बड़े पदों पर आसीन थे वे अब भी उन पदों पर बने हुए हैं और उस समय जो विपक्ष में थे, वे आज भी विपक्ष में हैं जबकि उनको जनता सरकार का समर्थन प्राप्त है ; और

(ग) क्या यह सच है कि सिक्किम के विधान सभा सदस्य जो सरकारी पक्ष के हैं, उन्हें या तो मंत्री बना दिया गया है या सरकारी समितियों का सभापति अथवा उन्हें बड़े बड़े सरकारी ठेके दिये गये है, यदि हां, तो क्या इसका अर्थ मुख्य मंत्री द्वारा रिश्वत देना नहीं और क्या सरकार को मुख्य मंत्री के विरुद्ध शिकायतें प्राप्त हुई हैं और उन पर क्या कार्यवाही की गई है ?

विधि, न्याय और कम्पनी कार्य मंत्री (श्री शान्ति भूषण) (क) गंगटोक (सिक्किम) की नागरिक संघर्ष समिति के ज्ञापन में उठाए गए मुद्दों पर सरकार सक्रिय रूप से विचार कर रही है।

(ख) और (ग) अपेक्षित जानकारी इकट्ठी की जा रही है और प्राप्त होते ही सदन के पटल पर रख दी जाएगी।

Proposal to attach a bogie from Jabalpur bound for Ahmedabad

377. SHRI NIRMAL CHANDRA JAIN: Will the Minister of RAILWAYS be pleased to state:

(a) is there any proposal before the Government to attach from Jabalpur station, one bogie bound for Ahmedabad to Howrah, Bombay Mail (4 Dn and 3Up) for the convenience of the thousands of Gujaratis living in Jabalpur District and others;

(b) whether any such representation has been made to Government;

(c) by which time the Government are going to make provision for the said bogie; and

(d) if not, why?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) No.

(b) Yes.

(c) and (d) An analysis of the traffic offering from stations between